

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. 3107

TO BE ANSWERED ON TUESDAY 28th March, 2023

[CHAITRA 7, 1945-SAKA]

'Budget allocations under DAPSC and DAPST'

No. 3107. Mallikarjun Kharge:

Will the MINISTER OF FINANCE be pleased to state:

- a) the details of budget allocations towards Development Action Plan for SCs (DAPSC) and Development Action Plan for STs (DAPST) in the last five years, Ministry-wise and year-wise;
- b) the details of budget utilisations under DAPSC and DAPST in the last five years, Ministry-wise and year-wise;
- c) whether Government has achieved the target of budget allocation under DAPSC and DAPST as per the population percentage of SCs and STs;
- d) if so, the details thereof; and
- e) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) & (b) The guidelines for allocation of Budget towards Development Action Plan for SCs (DAPSC) and Development Action Plan for STs (DAPST) are issued by NITI Aayog and final allocation are made by respective Departments accordingly. The details of budget allocations & utilisations under DAPSC and DAPST for last five years, Ministries-wise and year-wise are available in the Statement 10-A & 10-B of the Expenditure Profile of respective years.

(c) to (e) The Guidelines issued by the NITI Aayog in the year 2017 obligated various Ministries / Departments which are in to implementation of welfare and development programs. The Guidelines envisage for different percentage of obligation for different Ministries based on the nature and scope of activities of the Ministry /Department. The percentage of obligation ranges from minimum of 8.3% for SCs and 4.3% for STs to maximum of 25% for SCs and 17.5% for STs, over the years the percentage of allocation was nearer to the proportion of SCs and STs population.
